

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 115 of 2015 &  
IA No. 191 of 2015**

**Dated: 20<sup>th</sup> May, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

**In the matter of :**

**Gail (India) Ltd. ....Appellant(s)  
Versus  
Petroleum & Natural Gas Regulatory Board ....Respondent(s)**

Counsel for the Appellant(s) : Mr. Ajit Pudusery  
Ms. Shruti Sharma

Counsel for the Respondent(s) : Mr. Saurav Agrawal  
Mr. Sumit Kishore  
Ms. Aparna Vohra for PNGRB

**ORDER**

By consent of the parties, the matter is adjourned  
to **27.05.2016.**

**(B.N. Talukdar)  
Technical Member (P&NG)  
Ts/vg**

**(Justice Ranjana P. Desai)  
Chairperson**